GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION No. 1376 TO BE ANSWERED ON 12^{TH} FEBRUARY 2021

New projects under PMMSY in Gujarat

1376. Shri Narhari Amin:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the new projects taken up under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) in Gujarat that has a 1600 kilometer coastal line;
- (b) the steps taken for seaweed development; and
- (c) the steps taken in respect of special fisheries export ports?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRYAND DAIRYING

(SHRI PRATAP CHANDRA SARANGI)

- (a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under the Pradhan Mantri Matsya Sampada Yojana (PMMSY)- A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India during 2020-21 has approved the fisheries development proposal of Government of Gujarat at a total cost of Rs. 6375.00 lakhs with Central Share of Rs. 1787.40 lakhs. The approved project activities include; support for acquisition of deep sea fishing vessels for traditional fishermen, biofloc culture system and stocking of fingerlings in reservoirs.
- (b): Under PMMSY, seaweed cultivation is one of the priority activities. The Department of Fisheries has issued state-wise targets for seaweed production and the Coastal States/UTs have been advised for taking up seaweed cultivation activities under the PMMSY. During the current financial year, the Department of Fisheries has accorded approval to the seaweed cultivation related proposals of Government of Tamil Nadu and Government of Maharashtra at total cost of Rs.331.48 lakhs. Besides, the Department has also accorded approval to a proposal of Central Salt & Marine Chemicals Research Institute (CSMCRI), Bhavnagar for Seed plant production for promoting extensive cultivation of *Kappaphycusalvarezii* along Tamil Nadu coast at a total cost of Rs. 53.19 lakhs.

(c): Development, up-gradation/modernization of fishing harbours and fish landing centres has been one of the thrust areas and these are supported under various schemes of the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying including under PMMSY to create necessary safe landing, berthing and post harvest handling facilities and also to augment fish production and export earnings. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying since 2015-16 has accorded approval to the proposals of various coastal State Governments/Union Territories for (i) development of14 fishing harbours under Fisheries and Aquaculture Infrastructure Development Fund(FIDF) with concessional finance and (ii) 10 fishing harbours and 3 fish landing centre proposals under the Centrally Sponsored Scheme(CSS) on "Blue Revolution: Integrated Development and Management of Fisheries with central financial assistance. The approved proposals include one fishing harbour under the CSS and five fishing harbours under FIDF for Gujarat.
